## Financial affairs of Coal India Ltd.

- 630. SHRI TAPAN KUMAR SEN: Will the Minister of COAL be pleased to state:
- (a) whether debt-equity ratio of Coal India Ltd. (CIL) is 0.12:1 as on 31st March, 2009;
- (b) in view of high equity and less debt, why the company is not approaching the debt market instead of capital market for resource mobilization through disinvestment;
  - (c) the estimated amount being raised through disinvestment;
  - (d) how much of this amount would be utilized by CIL during 2010-11; and
  - (e) the reserve and surplus of CIL during the last three years?
- THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SRIPRAKASH JAISWAL): (a) The debt-equity ratio of Coal India Ltd. (consolidated) as on 31.03.2009 is 0.31:1
- (b) As per the disinvestment policy of the Government of India, the Initial Public Offer (IPO) of Coal India, through the disinvestment of its 10% shareholding in CIL in the capital market, was made by the Government of India.
  - (c) The amount raised through disinvestment is Rs. 15,199.44 crore.
- (d) The entire proceeds have been received by Government of India only and no amount would be avoidable to Coal India Ltd for utilization.
  - (e) Total Reserves and Surplus as on 31st March of the last three years is as under:

Rs. in crore

2007-08	2008-09	2009-10
13,026.00	12,848.70	19,478.85

## Performance of CIL and SCCL

- 631. SHRI R.C. SINGH: Will the Minister of COAL be pleased to state:
- (a) the details of the installed capacity of Coal India Ltd. (CIL) and Singareni Collieries Company Ltd. (SCCL) during the last five years, year-wise and company-wise;
- (b) the details of the annual targets fixed for CIL and SCCL during the above period, year-wise and company-wise;
- (c) the details of the targets achieved during the above period, year-wise and companywise;
  - (d) whether it is a fact that CIL and SCCL missed the targets many times;
  - (e) if so, the reasons therefor; and
  - (f) the measures taken or proposed to be taken to achieve the targets?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SRIPRAKASH JAISWAL):
(a) Subsidiary-wise installed capacity of CIL and SCCL is as under:—

Capacity as on 1st April of the financial year

Figs in Mt.

Subsidiary	ECL	BCCL	CCL	NCL	WCL	SECL	MCL	NEC	Total	SCCL
Year									CIL	
2009-10	28.576	31.059	47.132	72.60	41.187	112.996	114.85	1.20	449.60	47.68
2008-09	29.385	30.706	46.136	63.14	38.887	102.867	99.781	1.223	412.125	45.01
2007-08	33.93	31.21	42.19	53.26	41.94	97.89	115.62	1.22	417.26	35.52
2006-07	28.81	31.01	45.28	46.78	41.13	82.65	67.35	1.06	344.06	35.51
2005-06	30.99	29.91	44.46	47.25	37.13	75.34	61.81	0.92	327.81	36.89

(b) and (c) The coal production targets and achievements during the last five years in respect of subsidiaries of CIL as well as SCCL are as under:—

Figs in Mt.

Comp	2005-06		2006-07		2007-08		2008-09		2009 - 10	
	BE	Actual	BE	Actual	BE	Actual	BE	Actual	BE	Actual
ECL	29.83	31.11	33.00	30.47	33.41	24.06	31.00	28.14	31.00	30.06
BCCL	24.22	23.31	25.20	24.21	25.20	25.22	26.50	25.51	28.00	27.51
CCL	40.40	40.51	42.00	41.32	44.00	44.15	47.00	43.24	48.00	47.08
NCL	50.80	51 <b>.</b> 52	52.00	52.16	58.00	59.62	61 <b>.</b> 25	63.65	66.50	67 <b>.</b> 67
WCL	41.90	43.20	42.00	43.21	42.40	43.51	43.05	44.70	45.00	45.74
SECL	83.00	83.02	88.50	88.50	91.50	93.79	96.00	101.15	106.00	108.01
MCL	72.00	69.60	80.00	80.00	88.00	88.01	99.00	96.34	109.30	104.08
NEC	0.85	1.10	1.10	1.05	2.00	1.10	1.20	1.01	1.20	1.11
CIL	343.00	343.39	363.80	360.91	384.51	379.46	405.00	403.74	435.00	431.26
SCCL	36.00	36.14	37.50	37.71	38.04	40.60	41.50	44.55	44.50	5 <b>0.</b> 52

(d) and (e) SCCL has been consecutively surpassing the target during the last five years. As far as CIL is concerned, there has been marginal shortfall ranging between 0.31% to 1.32% during the last five years. The main reasons for the shortfall in coal production are:—

- Evacuation problem in BCCL, CCL and MCL.
- Law and order problem, particularly in BCCL, CCL and MCL.
- Delay in environment and forestry clearance.

- Interrupted/irregular supply of explosives and other spare parts required for maintenance of equipment.
- (f) CIL has taken the following measures to enhance coal production from its mines:-
  - CIL has identified 142 new projects during Eleventh Plan period, with an ultimate capacity of 380.22 Mt. Out of 142 identified projects, 76 projects have been approved so far, and the expected contribution from these new projects will be 110.95 Mt. in the terminal year of Eleventh Plan (2011-12).
  - A few high capacity underground mines have been identified for development and operation through the state-of-the-art technology.
  - Restart mining operations in some abandoned mines belonging to three of its subsidiaries namely ECL, BCCL and CCL with appropriate technology forming JV with reputed mining companies.
  - Acquisition of mining stake abroad through SPV/Coal Videsh wing of CIL.
  - Upgradation using higher capacity equipment matching with bench height and stripping ratio.

## Allocation of shares by CIL

- 632. SHRI BALWINDER SINGH BHUNDER: Will the Minister of COAL be pleased to state:
  - (a) the money received by Coal India Limited through the sale of shares (IPO); and
- (b) the number of shares allotted to corporate houses, individual investors including the small investors and employees of CIL, separately, with the price of each share in each category?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SRIPRAKASH JAISWAL): (a) By divesting 10% of its holding in CIL, Government of India has received an approx. amount of Rs. 15,200 crores.

(b) The number of shares allotted to different categories and the price of each share are as follows:—

Category	No. of shares allotted	Price of each Share		
Qualified Institutional Buyers (QIB)	312,779,945	Rs. 245/-		
Non-Institutional Investors (NII)	93,833,983	Rs. 245/-		
Retail Investors	218,945,962	Rs. 232.75/-		
Employees	61676,550	Rs. 232,75/		